

ITEM NO.1712

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8040/2019

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

RAVINDRA NATH TAIGOR & ORS.

Respondent(s)

(IA No. 176999/2023 - APPLICATION FOR SUBSTITUTION
 IA No. 96320/2023 - APPLICATION FOR SUBSTITUTION
 IA No. 96319/2023 - APPLICATION FOR SUBSTITUTION
 IA No. 96318/2023 - APPLICATION FOR SUBSTITUTION
 IA No. 177005/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION
 APPLN.)

Date : 06-10-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
 [IN CHAMBER]

For Appellant(s)

Ms. Sansriti Pathak, Adv.
 Mr. Krishnanand Pandeya, AOR

For Respondent(s)

Mr. Anjani Kumar Mishra, AOR

Mr. Chatanya Siddharth, Adv.
 Mrs. Prakriti Purnima, Adv.
 Mr. Kartikey, Adv.
 Mrs. Viraj Singh, Adv.
 Mr. Rameshwar Prasad Goyal, AOR

Mr. Ajay Kumar Singh, AOR
 Ms. Niharika Dubey, Adv.
 Mr. Anubhav Bhandari, Adv.

Mr. M. M. Kashyap, AOR
 Mr. Ilin Saraswat, Adv.

Mr. Raj Kumar Maurya, Adv.
 Mr. Sumit Teterrwal, AOR

Mr. Balendu Shekhar, Adv.

Mr. Ajay Choudhary, AOR
 Mr. Nagarkatti Kartik Uday, AOR
 M/S. Mukesh Kumar Singh And Co., AOR

Mr. Mukesh Kumar Singh, Adv.
 Mr. Purushottam Sharma Tripathi, AOR
 Ms. Vani Vyas, Adv.

Mr. Amit, AOR

Mr. Sanjay Singh, Adv.
 Mr. Divyesh Pratap Singh, AOR

Mr. Robin Khokhar, AOR
 Mr. R. C. Kaushik, AOR
 Dr. Vinod Kumar Tewari, AOR
 Mr. Anantha Narayana M.g., AOR

Mr. Archana Mishra, Adv.
 Mr. Arvind Gupta, AOR
 Dr. Prahlad Narayan Singh, Adv.
 Mr. Arun Kumar Tiwari, Adv.

Mr. Raj Kumar Maurya, Adv.
 Mr. Sumit Teterrwal, AOR
 Mr. Balendu Shekhar, Adv.

**UPON hearing the counsel the Court made the following
 O R D E R**

1. Learned counsel appearing for the appellants seeks and is granted four weeks' time to cure the defects as pointed out by the Office.
2. List after five weeks with an appropriate office report.

(POOJA SHARMA)
COURT MASTER (SH)

(RAVINDER KUMAR)
COURT MASTER (NSH)